

Annex 8

**Master Circular
Cash Reserve Ratio (CRR) & Statutory Liquidity Ratio (SLR)
Register showing the daily position of cash reserve and liquid assets
maintained under Sections 18 and 24 respectively of the Banking
Regulation Act, 1949 (As applicable to Co-operative Societies)
(For Primary Co-operative Banks)
[Vide paragraph 2.2]**

(Rounded off to the nearest thousand)

		Month and year																														
		1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17	18	19	20	21	22	23	24	25	26	27	28	29	30	31
PART-A																																
I.	Liabilities in India ₹ to the banking system																															
	(a) Demand liabilities																															
	(i) Total of credit balances in current accounts maintained with the Co-operative Bank by the State Bank of India, subsidiary banks and corresponding new banks																															
	(ii) Total of other demand liabilities to the banking system																															

		Month and year																															
		1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17	18	19	20	21	22	23	24	25	26	27	28	29	30	31	
	(b) Time liabilities to the banking system																																
	Total of I																																
II.	Liabilities in India £, X to others																																
	(a) Demand liabilities																																
	(b) Time liabilities																																
	Total of II																																
III.	Assets in India with the banking system																																
	(a) Total of credit balances % in current accounts maintained with State Bank of India, subsidiary banks and corresponding new banks.																																
	(b) Total of other assets with the banking system, viz., (i) balances in all accounts other than those included in item III(a), (ii) money at call and short notice, (iii) advances, and (iv) any other assets.																																

		Month and year																															
		1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17	18	19	20	21	22	23	24	25	26	27	28	29	30	31	
IV.	Total (net) demand and time liabilities for the purposes of Sections 18 and 24 of the Act = (I-III) + II, if (I-III) is a plus figure, OR II only, if (I-III) is a minus figure																																
V.	Cash in hand																																
VI.	Balances in current accounts with																																
	(a) Reserve Bank of India ++																																
	(b) State Co-operative Bank of the State concerned *+%																																
	(c) Central Co-operative Bank of the district concerned *%																																
	Total of VI																																
VII.	Balances of all other types with																																
	(a) State Co-operative Bank of the State concerned *+%																																
	(b) Central Co-operative Bank of the district concerned *+%																																
	Total of VII																																

		Month and year																															
		1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17	18	19	20	21	22	23	24	25	26	27	28	29	30	31	
VIII.	Net balance in current accounts, i.e., excess of III(a) over I(a)(i)																																
PART-B: Compliance with Section 18 (Not applicable to scheduled State Co-operative Banks)																																	
IX.	3 per cent of IV as on the last Friday of the second preceding fortnight																																
X.	Cash reserve actually maintained = V + VI + VIII																																
PART-C: Compliance with Section 24: (Not applicable to scheduled State Co-operative Banks)																																	
XI.	25 per cent (or a higher specified percentage) of IV as on the last Friday of the second preceding fortnight																																
XII.	Assets actually maintained																																
	(a) Cash and other balances maintained in India X-IX + VII																																
	(b) Gold ££																																
	(c) Unencumbered approved securities \$\$																																
	Total of XII																																

		Month and year																																
		1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17	18	19	20	21	22	23	24	25	26	27	28	29	30	31		
PART-D : Compliance with Section 24: (Applicable to Scheduled/State Co-operative Banks)																																		
XIII	25 per cent (or a higher specified percentage) of IV as on the last Friday of the second preceding fortnight																																	
XIV	Assets actually maintained																																	
	(a) Cash in hand																																	
	(b) Balance maintained with the Reserve Bank of India in excess of the balance required to be maintained under Section 42 of the Section of India Act, 1934 [i.e., VI(a)]																																	
	(c) Net balance in current accounts (i.e., VIII)																																	
	(d) Gold ££																																	
	(e) Unencumbered approved securities \$\$																																	
	Total of XIV																																	